

**IN THE INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCH "F" NEW DELHI**

**BEFORE SHRI C.M GARG, JUDICIAL MEMBER  
AND  
SHRI PRADIP KUMAR KEDIA, ACCOUNTANT MEMBER**

आयकर अपील सं./I.T.A. No.5248/De1/2019

(निर्धारण वर्ष / Assessment Year : 2012-13)

Rajender Parkash Bhardwaj H. No.207, Sector-6, Karnal	<b>बनाम/ Vs.</b>	PCIT Karnal
स्थायी लेखा सं./जीआइआर सं./PAN/GIR No. AFZPB9510J		
(अपीलार्थी /Appellant)	..	(प्रत्यर्थी / Respondent)

अपीलार्थी ओर से /Appellant by :	Sh. Aman Garg, CA
प्रत्यर्थी की ओर से / Respondent by :	Ms. Sapna Bhatia, CIT DR

सुनवाई की तारीख / Date of Hearing	23.08.2022
घोषणा की तारीख /Date of Pronouncement	23.08.2022

**आदेश/ORDER**

**PER PRADIP KUMAR KEDIA, AM:**

This appeal by the assessee is preferred against the order dated 18.03.2019 framed u/s. 263 of the Act by the Pr. CIT, Karnal.

2. As per letter dated 23.08.2022, the assessee has sought to withdraw the present appeal.

3. On the basis of the aforementioned letter, the appeal is dismissed as withdrawn.

**This Order pronounced on 23/08/2022**

Sd/-  
**(C.M. GARG)**  
**JUDICIAL MEMBER**

Dated:23/08/2022

\*Neha, Sr. Private Secretary\*

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

Sd/-  
**(PRADIP KUMAR KEDIA)**  
**ACCOUNTANT MEMBER**

ASSISTANT REGISTRAR ITAT  
NEW DELHI

Date of dictation	23.08.2022
Date on which the typed draft is placed before the dictating Member	24.08.2022
Date on which the typed draft is placed before the Other Member	24.08.2022
Date on which the approved draft comes to the Sr. PS/PS	24.08.2022
Date on which the fair order is placed before the Dictating Member for pronouncement	24.08.2022
Date on which the fair order comes back to the Sr. PS/PS	24.08.2022
Date on which the final order is uploaded on the website of ITAT	24.08.2022
Date on which the file goes to the Bench Clerk	24.08.2022
Date on which the file goes to the Head Clerk	